

# HIGH COURT OF JAMMU AND KASHMIR

To

All Principal District & Sessions Judge,  
State of J&K

No: 49849-72 /Sts.

Dated: 01.01.2019.

Sub:- Lok Sabha Unstarred Question No. 3652 for reply on 2<sup>nd</sup> January, 2019  
regarding "Cases decided by Lower Courts"..

Sir,

As desired you are requested to furnish the (consolidated) information of your court and courts subordinate to you of the following types of cases:-

S.No .	Question	Reply		
(a)	The number of cases in which the verdict has been given in lower courts during the last three years alongwith the cases heard, the State-wise details thereof; and	2015	2016	2017

The requisite information be furnished to the office by or before 02.01.2019 through e-Mail/ Tele-fax No. 0191-2539896, so that the same may be forwarded to the concerned quarter.

Yours faithfully,

  
Assistant Registrar

No = 49849-72/STS Date = 01-01-2019

Copy to this:-

Incharge NIC, High Court J&K, Jammu  
for uploading the same on High Court web-site.  
No.                       
stglt. Deptt.